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THE MINISTER OF STATE IN THE MINISTRY OF INDUSTY (SHRI CHARANJIT CHANANA): (a) Yes, Sir.

(b) to (d). No, Sir. M/9. Lever Limited hold Hindustan Registration Certificate issued under Section 10 of the Industries (Development & Regulation) Act, 1951 for the manufacture of "Soaps". No capacity has been indicated in the Registration Certificate. The company has applied for endorsement of capacity on the Registration Certificate. The matter is under consideration and a decision will be taken in the light of the existing policy on the subject. this is done, there will be a specific capacity indicated on the Registration Certificate for toilet soap and loundry soap separate v. It will then be necessary for the company to indicate in its Annual Report the capacity and production for each item separately.

- (c) No, S'r.
- (f) Does not arise.

Licenced Capacity of M/s.
Hindustan Lever

2600. SHRI MOHAMMED ISMAIL: Will the Minister of INDUSTRY be pleased to refer to the reply given to Unstarred question No. 5894 on 1st April, 1981 regarding licenced capacity of M/s. Hindustan Lever and state:

- (a) whether the information relating to item-wise; licenced capacity of Hindustan Lever Ltd., has been collected;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b), Yes, Sir. The required details are given in the Statement.

(c) Does not arise.

Statement

S. No.	I	Item				Location of the unit	Annual Licensed/ Approved Capacity
ī		2				3	4
1.	Synthetic Detergents					Bombay	20,000 tonnes
						Calcutta	26,000 tonnes
						Jammu	10,000 tonnes
2.	Soap					Bombay	No cpacity has been fixed.
						Calcutta	No capacity has been fixed
3.	Glycerine .					Bombay	5,353 tonnes
						Calcutta	3,000 toanes

t	2				3	4
4.	(a) Cosmetics	•	•		Bombay	No capacity has been fixed
	(b) Dental Preparations •		•		Bombay	250 tonnes
	(c) Vanishing Cream				Bombay	40 tonnes
	(d) Hair Oils	•			Bombay	138 tonnes
	(e) Cosmetics & Toilet Prepar	ations			Calcutta	No capacity has been fixed
	(f) Dental Preparations .				Calcutta	339 tonnes
	(g) Vanishing Cream				Calcutta	58 tonnes
	(h) Hair Oils				Calcutta	350 tonnes
	(i) Amla Hair Oil 'Shobha'			ı	Calcutta	600 tonnes
	(j) 'Maharani' brand Talcum	9,192 gross units				
	(k) 'Maharani' brand Vanishi creams	ng &	Cold		Calcutta	8,790 gross units
	(I) 'Sunsilk' brand Shampoo			٠	Calcutta	36,000 gross units (Unit weight: 60 grammes)
	(m) Trin' brand Hair Gream	÷		,	Calcutta	145 tonnes
5.	(a) Milk Powders				Etah	2,621 tonnes
	(b) Baby Food				Etah	1,000 tonnes
						(permitted within the licenced capa- city of 2,621 tonnes of Milk Powders)
6.	Sulphuric Acid				Huldia	54,000 tonnes
7.	Phosphoric Acid				Haldia	19,500 tonnes
8.	Ossein	,			Taloja	3,000 tonnes
9.	Di-Calcium Phosphate (Boproduc	:t) .			Taloja	6,000 tonnes
10.	Sodium Tripoly-phosphate .		•		Haldia	30,00 tonnes
·11.	Aromatic Chemicals				Bombay	
	(i) Cinnanuic Alcohol (ii) Paracresole and Phenyl (iii) Pomerol (iv) Benzyldehyde (v) P. Cresol		ate .		}	35 tonnes

Extraction Taloja Solvent 14. Solvent Extracted . Oils Plant for a Capacity of too tonnes per day in terms

of oil cakes

100 tonnes per day Oil Milling Bombay.

20,700 tonnes 16. Vanaspati* Ghaziaba l (including Margarine, Refined Oils & Indus-Tiruchirapalli 15,000 tonnes 43,200 tonnes trial Hard Oil) Shamnagar Bombay 70,800 tonnes.

*Part of the licensed capacity of vanaspati is utilised for the manufacture of margarine, refined oils and industrial hard oil.

17. Fruit & Vegetable Processing Industry :-

M/s. Hindustan Lever Limited, Ghaziabad are holding a licence since 1955 under the Fruit Product Order, 1955 for production of dehydrated fruit and vegetables and canned fruits and vegetables. This licence has been issued to their under large scale category i.e. factories with installed capacity of more than 2 metric tonnes of fruit products per day or having total annual production of more than 250 metric tonnes.